

राष्ट्रीय हरित अधिकरण/ National Green Tribunal  
मध्य क्षेत्रीय न्यायपीठ/ Central Zone Bench  
तृतीय तल, राज्य सूचना आयोग भवन/ IIIrd Floor, State Information Commission Building  
अरेरा हिल्स, भोपाल-462011/Arera Hills, Bhopal/

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NGT/CZB/01/2013/Vol.IV/

Date: 04<sup>th</sup> December, 2023

**Sub: Advertisement for engagement of Drivers purely on contractual basis in the National Green Tribunal, Central Zone Bench at Bhopal.**

Applications are invited from eligible candidates for engagement of Two Drivers purely on contractual basis initially for a period of **THREE MONTHS** which may be further extended depending upon the performance/ requirement or as may be decided by the Competent Authority as per the following criteria:

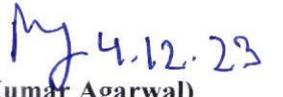
Sr. No.	Name of the post & Number	Eligibility	Age limit	Place of assignment	Remuneration
1.	<b>Drivers No. of Post - 02</b>	(i) Matriculation or equivalent from a recognized Board. (ii) Possession of a valid driving licence for motor cars; (iii) Experience of driving a motor car for three years or more; and (iv) Knowledge of motor mechanism (the candidate should be able to remove minor defects in vehicle).	Maximum of 35 years at the time of engagement	<b>National Green Tribunal, Central Zone Bench, Bhopal</b>	As per the Minimum Wages Act, as amended from time to time

2. The terms and conditions for the above engagement shall be as follows:

- i. The person engaged shall perform his/her duties as assigned by the controlling officer from time to time.
- ii. The working hours of the NGT are from 9:30 AM to 5:00 PM with lunch break of 30 minutes from 1:30 PM to 2:00 PM with Saturday working.
- iii. One leave shall be given in a month, to be availed with prior permission.
- iv. In special circumstances, the person engaged can be called for service on holidays or duties can be assigned beyond normal working hours.
- v. The period of contractual engagement shall be initially three months. Further extension shall be decided by the Competent Authority, as per the requirement, utility, performance and output

Contd...2/-

- vi. National Green Tribunal, Principal Bench shall have the right to examine/review the service rendered by him / her.
  - vii. He/She shall perform his/her obligation with all necessary skills, diligence, efficiency and economy.
  - viii. During the term of service, he/she shall not engage himself/herself in any private business or professional activity which could conflict with the interest of the Government.
  - ix. He/She shall treat all the information as confidential and use the same only for the purpose of the performance of service.
  - x. The service can be terminated at any point of time, without giving any notice and assigning any reason thereof.
  - xi. The engaged person, if absent from duty for more than seven days without intimation and approval of leave, shall be liable to be dismissed from engagement without giving any notice.
3. Number of vacancies may vary. The Competent Authority reserves right to either increase or decrease the number of posts at any stage and either to make recruitment or may not proceed for recruitment even though the Candidates have applied for the post.
4. The prescribed Educational Qualifications are minimum and mere possession of the same does not entitle the candidates to be called for evaluation. The applications may be shortlisted according to the criteria as may be prescribed by the Competent Authority for the purpose, including weightage to be given for experience of working in relevant field.
5. Interested persons may submit their bio-data with the particulars in the enclosed format along with relevant documents to the “**Registrar, National Green Tribunal, Central Zone Bench, B-35, IIIrd Floor, State Information Commission Building, Arera Hills, Bhopal-462011**” on or before **03<sup>rd</sup> January, 2024 (5:00 PM)**. Applicants may send application through email on **ngtczbbho-mp@gov.in**.

  
(Rajesh Kumar Agarwal)  
Registrar

**Encls:**As above.

**Copy to:**

1. PS to Hon'ble Judicial Member, NGT, CZB, Bhopal
2. PA to Ld Registrar General, NGT, PB, New Delhi
3. DCA cum DDO, NGT, PB, New Delhi
4. The Pay & Accounts Officer, Ministry of Environment, Forest & Climate Change, Government of India, IPB, Jor Bagh, New Delhi
5. Computer In-charge for uploading on the website
6. Notice Board
7. Guard file

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मध्य क्षेत्रीय न्यायपीठ/ Central Zone Bench

तृतीय तल, राज्य सूचना आयोग भवन/ IIIrd Floor, State Information Commission Building

अरेरा हिल्स, भोपाल-462011/Arera Hills, Bhopal-462011

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(FOR THE POST OF \_\_\_\_\_)

Passport size  
photo

**Personal information**

1. Name in Full (In Block Letter):- \_\_\_\_\_
2. Father/Husband Name:- \_\_\_\_\_
3. Date of Birth:- \_\_\_\_\_
4. Age (as on 03.01.2024): \_\_\_\_\_
5. Gender: \_\_\_\_\_
6. Marital Status:- \_\_\_\_\_
7. Religion:- \_\_\_\_\_
8. Nationality:- \_\_\_\_\_
9. Category (Caste): - \_\_\_\_\_
10. Correspondence Address: \_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_
11. Permanent Address : \_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_
12. Contact No.:- \_\_\_\_\_
13. Email I.D.(if any):- \_\_\_\_\_
14. Education Qualification:

Exam passed	Name of the Board/University	Class or Division	% of Marks	Subject taken	Year of passing

15. Professional Qualification:

Exam passed	Name of the Board/University	Class or Division	% of Marks	Subject taken	Year of passing

16. Language known:- \_\_\_\_\_

17. Driving Licence No.(Copy to be enclosed):- \_\_\_\_\_

18. Experience :- \_\_\_\_\_  
\_\_\_\_\_

19. Have your any relative serving in the NGT:- \_\_\_\_\_

I, \_\_\_\_\_ hereby solemnly affirm and declare that the information furnished by me in the application and in the attached certificate is true and correct. If any information furnished by me is found to be false/ incorrect, the Competent Authority may dis-engage me from the service immediately without any notice.

I, \_\_\_\_\_ know that the post for which I have applied is purely on contractual basis.

Date:-

Place:-

Candidate's Signature

(NAME \_\_\_\_\_)